

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT – II**

**Item No. 208**  
**(IB)-2130(ND)2019**  
**I.A-2504/2021**

**IN THE MATTER OF:**

**M/s. Dynacon Projects Pvt. Ltd**

...

**Applicant/Petitioner**

**Versus**

**M/s. Today Homes & Infrastructure Pvt.  
Ltd.**

...

**Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 07.07.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:** Advs Rajesh Kr Gautam, Mr. Anant Gautam, Mr. Nipun Sharma, Mr. Madhur Tewatia. for Respondent, Abu John Mathew-IREDA, Ms. Stuti for RP

**ORDER**

**I.A-2504/2021:** Ld. Counsel appearing for the Applicant submits that only yesterday, he has received the reply from RP and seeks permission to file the Rejoinder. One week's time is granted to file the Rejoinder.

List the matter on 23.07.2021.



**(L. N. GUPTA)**  
**MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**